



**Central Administrative Tribunal
Jammu Bench, Jammu**

T.A. No.61/2990/2020

This the 29th day of October, 2020

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)**

1. Rohit Seth (Sharma), Aged 37 years, S/o Sh. Bharat Bhushan Sharma R/o 133 A/D, Gandhi Nagar, Jammu.
2. Shabnam Saini, Aged 32 years, W/o Sh. Bagh Singh, R/o Netar Kothian, Lower Barnai, Jammu.
3. Jasmail Singh, Age 42 years, S/o Trilok Singh, R/o Village Jungvari,
4. Dr. Jogesh Kumar, Age 26 years, S/o Sh Ram Saran, R/o H. No. 47, Main Lane No. 4, Upper Laxmi Nagar, Sarwal, Jammu.
5. Dr. Sanber Singh, Age 43 years, S/o Sr. Gurez Singh, R/o New National Hr. Secondary School, C/o Dr. Bhupinder Singh, Miran Sahib, Jammu.
6. Mukesh Singh, Age 32 years S/o Sh. Asfar Singh, R/o Kot Maira, Jammu.

...Applicants

(By Advocate : Mr. N.D. Qazi)

Versus



1. The State of Jammu and Kashmir through Commissioner / Secretary Health and Medical Education Department, Civil Secretariat, Jammu.
2. Mission Director, National Health Mission, J&K, Jammu.
3. Chief Medical Officer, Jammu (Vice Chairman, District Health Society National Health Mission), Jammu.

...Respondents

(By Adv : Mr. Amit Gupta, AAG)

O R D E R (ORAL)

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

Learned counsel for the applicant submits that he does not want to press the present TA.

2. In view of the submission made by learned counsel for the applicant the present TA is dismissed as withdrawn. There is no order as to costs.
3. It is made clear that we have not entered into the merits of the case.

**(Anand Mathur)
Member (A)**

**(Rakesh Sagar Jain)
Member (J)**

Piyush